

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.126/BB/ 2017	-	Admission	252(1)	B-Commerce Info Systems Pvt. Ltd. Vs. ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	VIVEK . B. RAMAKRISHNA 9886001771	PETITIONERS	Vivek

The matter is listed today for admission. Registry has raised some objections. Petitioner is directed to attend to those objections.

List it on 12.10.2017.


MEMBER (J)